COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 290 OF 2017 & IA NOS. 519 & 518 OF 2017

Dated: 24th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

DNH Power Distribution Company Ltd. ... Appellant(s)

Vs.

EMCO Energy Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Ms. Parichita Chaudhary

Mr. Ashwin R.

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee

Ms. Raveen Dhamija Mr. Yashaswi Kant for R-1

Mr. M.G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya for R-4

ORDER

IA No. 518 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

It is represented that pleadings are complete. List the matter for hearing on <u>09.01.2018.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson